

Name of the corporate debtor: SANMATI PRESSINGS PRIVATE LIMITED.

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations,

2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	31,37,24,820.13	4	31,37,24,820.13	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	3	13,23,12,641.00	3	13,20,02,643.00	0	3,09,998.00	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
Total		7	44,60,37,461.13	7	44,57,27,463.13	0	3,09,998.00	0		

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Annexure-1

**Name of the corporate debtor: Sanmati Pressings Private Limited ; Date of commencement of CIRP : 20 January 2023 ;
List of creditors as on: 19 May 2023**

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent Claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
NIL															

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Annexure-2

Name of the corporate debtor: Sanmati Pressings Private Limited ; Date of commencement of CIRP : 20 January 2023 ;
List of creditors as on: 19 May 2023

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
NIL												

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Annexure –3

Name of the corporate debtor: Sanmati Pressings Private Limited ; Date of commencement of CIRP : 20 January 2023 ;

List of creditors as on: 19 May 2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Janaseva Sahakari Bank Limited	Revised claim revised on 09-05-2023	21,15,96,376.8	21,15,96,376.8	Cash credit, letter of credit, term loan, personal loan, corporate loan, L/C for working capital, interest, penal interest, expenses	100%	No	No	67.45	0	0	0	0	
2	Jalgaon Janata Sahakari Bank Ltd.	Revised claim revised on 11-04-2023	5,40,41,165.00	5,40,41,165.00	Term loan, interest, penal interest	100%	No	No	17.23	0	0	0	0	
3	Wardha Nagari Sahakari Adhikosh (Bank) Maryadit	Revision intimated on 05 April 2023	4,48,51,752.50	4,48,51,752.50	Term loan, interest, undebited interest	100%	No	No	14.30	0	0	0	0	
4	Saraswat Co-Operative Bank Ltd.	21-03-2023	32,35,525.83	32,35,525.83	Outstanding Principal and interest	100%	No	No	1.03	0	0	0	0	
	Total		31,37,24,820.13	31,37,24,820.13					100			0		

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Annexure – 4

Name of the corporate debtor: Sanmati Pressings Private Limited ; Date of commencement of CIRP : 20 January 2023 ;
List of creditors as on: 19 May 2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
NIL													

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Annexure – 5

**Name of the corporate debtor: Sanmati Pressings Private Limited ; Date of commencement of CIRP : 20 January 2023 ;
List of creditors as on: 19 May 2023**

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorized representative, if any	Name of work man	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
NIL													

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Annexure – 6

**Name of the corporate debtor: Sanmati Pressings Private Limited ; Date of commencement of CIRP : 20 January 2023 ;
List of creditors as on: 19 May 2023**

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorized representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
NIL													

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Annexure – 7

**Name of the corporate debtor: Sanmati Pressings Private Limited ; Date of commencement of CIRP : 20 January 2023 ;
List of creditors as on: 19 May 2023**

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Deputy Commissioner of State Tax, PUN-BST-E-002	Govt. of Maharashtra	03-02-2023	13,04,55,020	13,04,55,020	Tax amount towards MVAT, CST along with interest	No	N.A.	0	0	0	0	
2	ESI Corporation Sub Regional Office Pune 411037	Govt. of India	06-02-2023	6,93,265	3,83,267	Contribution, interest and damages	No	N.A.	0	0	0	3,09,998	
3	Employees Provident Fund Organisation	Govt. of India	17-02-2023 Revised claim received on 21 April 2023	11,64,356	11,64,356	Contribution, Interest and damages	No	N.A.	0	0	0	0	
	Total			13,23,12,641	13,20,02,643						0	3,09,998	

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Annexure – 8

**Name of the corporate debtor: Sanmati Pressings Private Limited ; Date of commencement of CIRP : 20 January 2023 ;
List of creditors as on: 19 May 2023**

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
NIL														

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Annexure – 9

**Name of the corporate debtor: Sanmati Pressings Private Limited ; Date of commencement of CIRP : 20 January 2023 ;
List of creditors as on: 19 May 2023**

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
NIL													

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